

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:383
ANSWERED ON:23.08.2004
BENEFICIARIES UNDER AAY
Chowdhury Shri Adhir Ranjan;Deo Shri Bikram Keshari

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of beneficiaries under the Antyodaya Anna Yojana (AAY) since its inception, State-wise;
- (b) whether the Government has taken a decision to cover more families living Below Poverty Line under this scheme;
- (c) if so, the details thereof;
- (d) the quantum of foodgrains allotted during 2003-04 and 2004-05 State-wise under this scheme;
- (e) whether the subsidy given to States under the scheme would be enhanced;
- (f) if so, the details thereof;
- (g) whether the families to be covered under the expanded AAY have been identified by the States and Union Territories;
- (h) if not, the steps being taken to expedite the process of identification; and
- (i) the concrete plans to be formulated to implement the AAY in States and UTs effectively?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

- (a), (b), (c), (d), (e), (f), (g), (h) &
(i) :A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO
(i) OF THE STARRED QUESTION NO. 383 DUE FOR ANSWER ON 23.8.2004 IN THE LOK SABHA

(a): Antyodaya Anna Yojana (AAY) was launched in December 2000 for one crore poorest of the poor families from amongst the families below the poverty line. It was expanded in June 2003 to include another 50 lakh families. The scheme provides for 35 kgs of foodgrains per family per month at the highly subsidized rates of Rs.2 per kg for wheat and Rs.3 per kg for rice. The States/UTs have identified and issued distinctive ration cards to AAY families as per details given in Annexure`I`.

(b): Yes, Sir.

(c): With effect from 1st August, 2004, the AAY has been further expanded by another 50 lakh families by including, inter-alia, all households at the risk of hunger. In order to identify these households, the guidelines stipulate the following criteria:

(i) Landless agriculture labourers, marginal farmers, rural artisans/craftsmen such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitutes and other similar categories in both rural and urban areas.

(ii) Households headed by widows or terminally ill persons/disabled persons/persons aged 60 years or more with no assured means of subsistence or societal support.

(iii) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence.

(iv) All primitive tribal households.

The State-wise break-up of these families is given in Annexure-I.

(d): The requisite information is given in Annexure-II.

(e)&(f): As per the Scheme, the difference between the Economic cost of Food Corporation of India (FCI) and the Central Issue Price of foodgrains under AAY category is to be borne by the Central Government in the form of subsidy. Consequently, the subsidy has been correspondingly increasing with each expansion of the AAY and the increase in the economic cost of FCI.

(g): The guidelines for identification of additional families under the expanded AAY have been issued only on 3rd August,2004. The State Governments have been directed to complete the identification and issue of ration cards to the beneficiaries at the earliest.

(h) & (i): The scheme is regularly monitored both by the States as well as the Central Government. The off-take of foodgrains under AAY has been 85% and 84% for the years 2002-03 and 2003-04 respectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (c) OF THE STARRED QUESTION NO. 383 DUE FOR ANSWER ON 23.8.2004 IN THE LOK SABHA

S1. No. State/UT No of AAY households identified and Additional families proposed to be Ration Cards issued by the State covered under the expansion Governments/UTs(in lakhs) of AAY w.e.f. 1.8.2004 (in lakhs)

1. Andhra Pradesh	9.345	2.991
2. Arunachal Pradesh	0.228	0.073
3. Assam	2.815	1.352
4. Bihar	10.000	4.802
5. Chattisgarh	4.313	1.380
6. Delhi	0.320	0.301
7 Goa	0.110	0.035
8. Gujarat	3.250	1.561
9. Haryana	1.815	0.581
10. Himachal Pradesh	1.182	0.378
11. J&K	1.693	0.542
12. Jharkhand	3.665	1.762
13. Karnataka	7.197	2.303
14. Kerala	3.574	1.144
15. Madhya Pradesh	9.488	3.037
16. Maharashtra	15.028	4.810
17. Manipur	0.255	0.122
18. Meghalaya	0.421	0.135
19. Mizoram	0.156	0.050
20. Nagaland	0.285	0.091
21. Orissa	5.055	2.428
22. Punjab	0.717	0.345
23. Rajasthan	5.537	1.790
24. Sikkim	0.099	0.032
25. Tamil Nadu	7.143	3.580
26. Tripura	0.452	0.217
27. Uttranchal	0.763	0.367
28. Uttar Pradesh	24.562	7.861
29. West Bengal	7.329	3.813
30. A&N Islands	0.043	0.021
31. Chandigarh	0.035	0.017
32. D&N Haveli	0.028	0.013
33. Daman & Diu	0.006	0.003
34. Lakshdweep	0.004	0.002
35. Pondicherry	0.125	0.062

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE STARRED QUESTION NO. 383 DUE FOR ANSWER ON 23.8.2004 IN THE LOK SABHA

Sl. No. State/UT Allocation of food grains made under AAY during 2003-04 and 2004-05 (in lakh tonnes)

	2003-04	2004-05
1. Andhra Pradesh	3.379	0.981
2. Arunachal Pradesh	0.063	0.019
3. Assam	1.182	0.296
4. Bihar	4.200	0.050
5. Chattisgarh	1.556	0.453
6. Delhi	0.134	0.034
7 Goa	0.031	0.008
8. Gujarat	1.365	0.341
9. Haryana	0.477	0.144
10. Himachal Pradesh	0.331	0.083
11. J&K	0.474	0.119
12. Jharkhand	1.539	0.385
13. Karnataka	2.183	0.756
14. Kerala	1.181	0.375
15. Madhya Pradesh	3.301	0.996
16. Maharashtra	4.511	1.531
17. Manipur	0.107	0.027
18. Meghalaya	0.118	0.034
19. Mizoram	0.055	0.016
20. Nagaland	0.100	0.030
21. Orissa	2.123	0.531
22. Punjab	0.301	0.075
23. Rajasthan	1.818	0.581
24. Sikkim	0.036	0.010
25. Tamil Nadu	3.000	0.750
26. Tripura	0.190	0.047
27. Uttaranchal	0.321	0.080
28. Uttar Pradesh	8.309	2.579
29. West Bengal	3.078	0.769
30. A&N Islands	0.018	0.005
31. Chandigarh	0.009	0.002
32. D&N Haveli	0.012	0.003
33. Daman & Diu	0.003	0.001
34. Lakshdweep	0.002	0.001
35. Pondicherry	0.044	0.013